

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 26.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD
NOT BE TAKEN-UP ON 26.09.2018 WILL NOW BE LISTED ON THE
DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	M.A. No. 1107/2015 (M.A. No. 1345/2015) IN Original Application No. 171/2013 WITH	NGT Bar Association Vs. MoEF	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. A. R. Takkar, Adv. for R-4 Mr. Sharad Chauhan, Adv. for R-5 Mr. Anand Prakash & Mr.Ravi Dhoopab, Advs. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr.Rajesh Kumar Das,Adv. for Lakshdweep Mr. Gudipati G. Kashyap, Adv. Mr. Gurinderjit Kaur, Adv. Mr. R. L. Sankiya, Adv. Mr. Gopal Singh & Mr. Rituraj Singh, Advs. for State of Tripura Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for for Stateof HP Ms. N. R. Nariman, Adv. (LC) Mr. Varinder Kumar Sharma, Adv. Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Deep Bhatia, Adv. for NCR Real Tech. Mr. Abhimanyu Garg, Adv. for Puducherry Mr. Shuvodeep Roy, Adv. for Assam Mr. Tarun Singla, Adv. Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Raja Chatterjee, Adv. for State of WB Mr. Anil Shrivastava, Adv.	24.10.2018
2.	Original Application No. 14/2017	Suresh Kumar Vs. Union of India & Ors.	Mr. Karan Kapoor, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Dr. Abhishek Atrey, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-9 Mr. Tarunvir Singh Khehar, Adv. Mr. Shubham Bhalla, Adv. for R-7	24.10.2018
3.	Suo Moto Application No. 290/2017 (M.A. No. 85/2018 & M.A. No. 892/2018)	Court on its own Motion Vs. NCT, Delhi & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Raj Kumar, Adv. for CPCB Mr. I. K. Kapila, Adv. (AC)	24.10.2018

			<p>Mr. Mukul Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Om Prakash, Adv. for Ministry of Railway Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanit Bhargava, Adv. Mr. Sameer Jain, Adv. Mr. Priyadarshi Manish, Adv. Ms. Pinky Anand, ASG with Mr. Balendu Shekhar, Adv. for CCI Mr. Vibhav Misra, Adv. Mr. Ashish Batra, Adv. Mr. Dinesh Jindal, LO for DPCC</p>	
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